

ITEM NO. 16+37

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 77/2023

ANIL GOEL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.15467/2023-STAY APPLICATION)

WITH

W.P.(C) No. 72/2023 (X)

(FOR ADMISSION and IA No.14570/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 81/2023 (X)

(FOR ADMISSION and IA No.15686/2023-EX-PARTE STAY)

WITH

Writ Petition(Civil) No. 89/2023

(FOR ADMISSION and IA No.16972/2023-EX-PARTE STAY)

WITH

W.P.(C) No. 96/2023 (X)

(FOR ADMISSION and IA No.18128/2023-GRANT OF INTERIM RELIEF)

Date : 31-01-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)

Mr. Hemant Chaudhri, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Ms. Sundri, Adv.

Mr. Parminder Singh Bhullar, AOR

Mr. Debesh Panda, AOR

Mr. Vaibhav Niti, AOR

Mr. Pranjit Bhattacharya, Adv.

Mr. Raj Sarit Khare, Adv.

Mr. Madhavi Agrawal, Adv.

Mr. Pranjit Bhattacharya, Adv.

Mr. Vaibhav Niti, AOR
Mr. Raj Sarit Khare, Adv.
Ms. Madhavi Agrawal, Adv.
Mr. Divyanshu Agrawal, Adv.

Ms. Pallavi Langar, AOR
Ms. Gauri Rishi, Adv.
Ms. Srishti Juneja, Adv.
Ms. Garima Sehgal, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice.
- 2 Tag and list along with Special Leave Petition(Civil) No 16464 of 2021.

**(MANISH ISSRANI)
COURT MASTER(SH)**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**